

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur (Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 29.01.2018

S.	Name of Mediator	Cases Title	Petitioner	Respondent
No.			Advocate	Advocate
1	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Cr. Revision Petition No. 1872/2016 & D.B. Civil Misc. Appeal No. 833/2017 Smt. Yashu Singh Vs. State	Ravi Saini	Mamoon Khalid
2	Hon'ble Mr Justice (Retd.) S.C. Mittal	D.B. Civil Misc. Appeal No. 4784/2015 & 4785/2015 Smt. Rashmi Nahar Vs. Pawan Cheepa	O.P. Mishra	Dr. Bharti Sharma
3	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 543/2011 Smt. Urmila Goyal Vs. Dr. Vinay Suren	L.L. Gupta	Harsh Sharma
4	Sh. J.P. Goyal, Sr. Advocate	S.B. Cr. Revision No. 2185/2016 & 2184/2016 Dilip Kumar Kashyap Vs. Smt. Aruna Kashyap	Ajay Singh	N.K. Sharma
5	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Revision Petition No. 1601/2015 Mohammed Ashfaq Quershi Vs. Smt. Mehreen Bano	Mohammed Anees	Rizwan Ahmed
6	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Revision Petition No. 486/2017 Smt. Bindiya@ Uma	Mukesh Saini	Ashvin Garg
7	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Revision No. 1413/2014 Kamlesh Vs. Mahaveer	Rohan Jain	Amit Moonida
8	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Civil Transfer Application No. 67/2017 Smt. Seema Vs. Narendra Kumar Prajapat	Eliyas Ali	R.R. Goyal
9	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 719/2015 Sh. Navjeevan Singh Vs. Smt. Anita & Ors.	G.P. Kaushik	Kuldeep Sharma
10	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Civil Second Appeal No. 341/2014 Pushpendra Kumar Jain Vs. Rikhab Chand	Mukesh Kumar Goyal	Jinesh Jain
11	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 7201/2011 Smt. Poonam Alias Dimple Vs. Jitendra Kumar Goyal	N.C. Goyal	M.C. Jain
12	Sh. O.P. Sharma I, RHJS (Retd.)	S.B. Cr. Revision Petition No. 32/2015 Sanjay Sen Vs. Rekha Bai	Sanjay Gangwar	SPS Rajawat
13	Smt. Madhuri Singh Advocate	S.B. Cr. Revision Petition No. 1829/2017 Sanjay Kumar Vs. Veerta Sharma	Pushpraj Solanki	Ram Ratan Gurjar,PP
14	Smt. Nirmala Sharma Advocate	S.b. Cr. Revision No. 338/2017 Shivcharan Vs. Smt. Seema	D.D. Khandelwal	
15	Smt. Nirmala Sharma, Advocate	S.B. Civil First Appeal No. 705/2017 Sanjay Kumar Vs. Smt. Rukmani Devi	J.P. Goyal	Ashwani Chobisa
16	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Misc. Appeal No. 1302/2014 Vidhya Devi Vs. Radhey Shyam	J.P. Goyal	Neeraj Sharma
17	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision No. 597/2017 Asif Rafi @ Pappa Vs. Shaheen	Tarun Jain	Ashindra Gautam
18	Sh. Sageer Ahmed Advocate	S.B. Civil Transfer Application No. 36/2017 & 37/2017 Smt. Asha Devi Vs. Kailash Chand Saini	Nawal Singh Sikarwar	Umesh Vyas
19	Sh. S.P. Mathur, Advocate	S.B. Civil Transfer Application No. 44/2016 Shree Shiv Kumar Sharma Vs. Shrimati Sangeeta	Anant Priya Jain	Pawan Sharma
20	Sh. Ashwani Chobisa, Advocate	S.B. Civil Transfer Application No. 183/2017 Smt. Rashmi Sharma Alias Prabha Sharma Vs. Arvind Kumar	Prateek Sharma	Mahendra Verma

"Help The Needy -Timely Help May Create History"



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21	Sh. Vikas Jain	S.B. Cr. Revision Petition No. 1785/2017	Sandeep Mathur	Rishiraj Singh, PP
	Advocate	Pukhraj Kumar Vs. Smt. Kavita		
22	Smt. Archana Mantri	S.B. Cr. Revision No. 1067/2017 & 1226/2017	Nishant Sharma	Ravindra Singh
	Advocate	Pankaj Malhotra Vs. Smt.Deepshikha@Shikha.		Shekhawat
23	Ms. Archana Mantri,	S.B. Civil Misc. Appeal No. 3244/2017	S.S. Hora	Tarun Jain
	Advocate	Santosh Kumar Vs. Smt. Mamta		
24	Sh. Satish Kumar	S.B. Civil Transfer Application No. 112/2016	Neeraj K. Tiwari	Ankur Rastogi
	Awasthi, Advocate	Smt. Jyoti Prajapati Vs. Ganesh Prajapati		
25	Sh. J.P. Gupta,	S.B. Cr. Revision No. 133/2016	Rajneesh Gupta	R.S. Shekhawat,
	Advocate	Dejling Valley Hotel & Resort Vs. State		PP
26	Sh. Ravi Bhojak	S.B. Civil First Appeal No. 471/2016	Ashok Kumar	Sudesh Bansal
	Advocate	Om Prakash Sonthliwal Vs. Ram	Pareek	
		PrakashAgarwal		:
27	Sh. Basant Singh	S.B. Cr. Revision Petition No. 1612/2017	Chitrank Sharma	Akhil Simlote
	Chabba, Advocate	Rahul Tripathi Vs. Smt. Renu Sharma		
28	Sh. Bhuvnesh Sharma,	S.B. Cr. Writ No. 121/2016	Ausaf Ahmad	Lokesh Sharma
	Advocate	Adarsh Kumar Saxena Vs. State	Khan	
29	Sh. Manish Kumawat,	S.B. Civil Misc. Transfer Application No.	Sajid Ali	Gajendra Vyas
	Advocate	61/2017 Smt. Koshal Lodha @ Meena Vs. Raja		
		Pathriya		
30	Sh. Ashok Sharma,	S.B. Cr. Revision Petition No. 1050/2016	Mukesh Saini	Hanish Khan
	Advocate	Hamid Khan Vs. Smt. Hamida Bano		
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31	Sh. Ajay Kumar Bajpai,	S.B. Cr. Revision No. 1249/2014	Amit Moondia	Rohan Jain
31	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 1249/2014 Mahaveer Vs. Kamlesh	Amit Moondia	Konan Jain

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes — divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Toshita Malari)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court

Jaipur



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Cause List Date 30.01.2018

S.	Name of Mediator	Cases Title	Petitioner	Respondent
No.			Advocate	Advocate
1	Sh. Ajeet Bhandari,	S.B. Cr. Revision Petition No. 116/2016	Ravindra Singh	Deen Dayal
	Advocate	Mohit Sharma Vs. Smt. Rekha Sharma		Khandelwal
2	Sh. G.P. Pandey,	S.B. Cr. Misc. Bail No. 36/2018	H.C. Ganeshia	Rajneesh Gupta
	RHJS (Retd.)	Pushpendra Vs. State		
3	Sh. O.P. Sharma-I	S.B. Cr. Misc. Bail No. 11872/2017	Arun Sharma	Vivek Sharma
	RHJS (Retd.)	Selvarajan Vs. State		
4	Sh. Lal Singh Rao,	D.B. Civil Misc. Appeal No. 1044/2013	Shailesh Prakash	Archana Mantri
	RHJS (Retd.)	Smt. Neelu Vs. Sandeep Singh Gehlot	Sharma	
5	Sh. J.P. Sharma, RHJS	S.B. Cr. Revision No. 780/2014	Deepak Goyal	
	(Retd.)	Ajay Sharma Vs. Bharti Verma		
6	Sh. Mohd.Hanif, RHJS	S.B. Cr. Misc. Petition No. 6547/2017	Veyankatesh	Aladeen Khan, PP
	(Retd.)	Shubham Patni Vs. State	Garg	
7	Sh. Manish Kumawat,	S.B. Cr. Revision Petition No. 1510/2017	Peush Nag	Indrapal Jakhar
	Advocate	Shyam Singh Rathore Vs. Smt. Versha Rathore		
8	Smt. Madhuri Singh,	S.B. Civil Misc. Transfer Application No.	Suresh Dhenwan	Azaz Ul Haq
	Advocate	64/2017 Smt. Supriya Vs. Mahesh Kumar		
9	Sh. Shashi Bhusan	S.B. Cr. Revision No. 1311/2014	Lokesh Sharma	Nikhil Simlote
	Gupta, Advocate	Sunita Sharma Vs. Manish Sharma		
10	Ms. Anita Agarwal	S.B. Cr. Revision No. 982/2017	Koshlesh Kumar	
	Advocate	Firoj Khan Vs. Afasana		
11	Smt. Madhuri Singh,	S.B. Cr. Revision No. 579/2017	Liyakat Ali	Rekha Arora
	Advocate	Smt. Puja Vs. Suneel Dubey		
12	Smt. Archana Mantri	D.B. Civil Misc. Appeal No. 1836/2017	Hemant Gupta	Vaibhav
	Advocate	Mohit Dudeja Vs. Smt. Kulpreet Kaur		Bhargava
13	Sh. Harikishan	S.B. Cr. Revision No. 580/2016	Mohammed	Santosh Kumar
	Sharma, Advocate	Kuldeep Saini Vs. Smt. Renu	Anees	Jain
14	Sh. Arvind Kumar	S.B. Cr. Revision No. 1556/2017	B.P. Verma	
	Pareek, Advocate	Saurabh Sharma Vs. Smt. Usha Jangid		
15	Sh. Shashibhusan	S.B. Cr. Revision Petition No. 1575/2017	Mohd. Anees	Nidhi Khandelwal
	Gupta, Advocate	Shokeen Khan Vs. Rubeena Bano		
16	Smt. Sumati Bishnoi,	S.B. Cr. Revision No. 950/2017, 952/2017 &	Raj Kumar Yadav	M.C. Jain
	Advocate	953/2017 Shyam Lal Vs. Smt. Geeta Devi		
		Swami		

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(Toshita Malani)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court

Jaipur